Rajasthan

Shri Shantilal Kothari Shri Sadiq Ali Shri Devi Singh

Uttar Pradesh

Shri Faridul Haq Ansari Shri Umashankar Dikshit Shrimati Sarla Bhadauria

Shri T. Pande

Col. B. H. Zaidi

Shri A. C. Gilbert

Shri M. P. Shukla

Shri M. P. Bhargava

Pandit S. S. N. Tankha

Shri Ram Singh

Shri D. Thengari

West Bengai

Shrimati Phulrenu Guha Shri Muhammad Ishaque Shri D. L. Sen Gupta Shri Bhupesh Gupta

Jammu and Kashmir

Shri Om Mehta Shri G. M. Mir

Delhi

Shri I. K. Gujral

Himachal Pradesh

Shri C. L. Varma

Nagaland

Shri M. Vero

Nominated

Shri Jairamdas Daulatram Shrimati Shakuntala Paranjpye

Prof. B. N. Prasad

Shri G. Ramachandran

Shri M. Ajmal Khan

WELCOME TO NEW MEMBERS

Mr. CHAIRMAN: Before we enter upon the business on the Order paper

for today, I would like to extend a cordial welcome to all the new Members who have joined us. The pledge that they have taken just now is of special significance at the present juncture of our nation's history. A pledge to bear true faith and allegiance to the Constitution and to uphold the sovereignty and integrity of the country has perhaps never been more meaningful than today. During the past fifteen years since we passed our Constitution, this country has had to pass through many vicissitudes, political, economic and social. We have not merely lived through these vicissitudes, but have survived them with a measure of purposeful achievement which has evoked sympathetic admiration from most other nations. The Constitution guarantees to our people social and economic justice and we have still a long way to go in the fulfilment of this guarantee. Every Member who is chosen to this House carries with him the nation's trust-a trust that imposes momentous responsibilities. The floor of the Parliament is not a place for mutual recrimination or rousing of passions based on party or political creeds. Our democracy can be sustained and the hopes and aspirations of the vast millions of our people fulfilled by hard, unselfish and devoted work in Parliament. May wisdom, tolerance and mutual respect guide our deliberations

ORAL ANSWERS TO QUESTIONS

SPORTS STADIUM IN CALCUTTA MAIDAN

- 1. SHRI RAMPRASANNA RAY: Will the Minister of Defence be pleased to state:
- (a) whether the Government of West Bengal have approached the Government of India for the release of land at the Calcutta Maidan for construction of a sports stadium; and
- (b) if so, what decision Government have taken in the matter?